

(b) if so, whether there is any reliable data not allowing for bogus ration cards on the total number of such families for all the States;

(c) if so, what are particulars such as number of families State-wise, total quantity of rice and wheat required for distribution @ 25 kg. per family and subsidy cost thereof; and

(d) by when the Act is likely to come into effect?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) Government proposes to enact the National Food Security Act. Under the proposed law, every Below Poverty Line (BPL) family is to be entitled to receive 25 kg of food grains per month. Details of eligible BPL families to be covered, methodology for their identification, issue of targeted identification cards to them, allocations and subsidy required, etc. are to be worked out. In order to frame the proposed law, Government has initiated necessary action, in consultation with State Governments, various Central Ministries, experts and other stake holders, on different aspects of the proposed law.

The Targeted Public Distribution (TPDS) is operated under the joint responsibility of the Government of India and State/UT Governments. The Government of India carries out procurement of foodgrains for the TPDS, their storage, transportation and allocation to the State/UT Governments. The responsibilities for lifting of the allocated foodgrains, their internal allocation within State/UT, identification of eligible BPL & AAY families based on estimates of Planning Commission, issuance of ration cards to them, and supervision of distribution of allocated foodgrains to eligible ration cardholders through fair price shops rest with the State/UT Governments. The State/UT Governments are also required, under the PDS (Control) Order 2001, to review the lists of BPL families annually, remove inclusion and exclusion errors and eliminate bogus ration cards.

Demand and supply of PDS items

1559. SHRIMATI BRINDA KARAT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of items supplied under PDS to the States during last three years, State-wise and item-wise;

(b) the supply *vis-a-vis* demand of these items, during the same period, Statewise; and

(c) the number of BPL and APL families benefited, during the same period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Commodity-wise details are as follows:

FOODGRAINS: The allocation of foodgrains under Targeted Public Distribution System (TPDS) is made to Below Poverty Line families including Antyodaya Anna Yojana (AAY) families @ 35 kg. per family per month on the basis of 1993-94 poverty estimates of the Planning Commission projected on the population estimates of the Registrar General of India as on 1.3.2000, or the number of families actually identified and ration cards issued by State /UT Governments, whichever is less.

Allocations of foodgrains for Above Poverty line (APL) category are made depending upon the availability of foodgrains in the Central Pool. State-wise details of the allocations and offtake of foodgrains under TPDS during the last three years are given in the enclosed Statement-I (See below).

Kerosene:

Allocation of PDS Kerosene (SKO) is made by the Government to different States/Union Territories (UTs) on a quarterly basis for distribution under TPDS for cooking and illumination only. The scale of distribution of TPDS SKO per card holder varies from State to State. There has been no reduction in the PDS SKO quota to any States/UTs after the financial year 2004-05 except the States of Himachal Pradesh, Delhi and UT of Chandigarh. The TPDS SKO quota of the above three States was reduced during 2008-09 due to continuous non-lifting of their normal quota for the last three to four years. State-wise details of PDS SKO allocated and upliftment during the last three years are given in the enclosed Statement-II (See below).

Requests have been received from various State Governments for increasing the SKO allocation. It has been decided 'in principle' to restrict subsidy on TPDS kerosene to BPL families only. In case of urgent need during natural calamities, however, requests of State/UT Governments for additional allocations are considered.

Levy Sugar: Sugar is one of the items supplied under Public Distribution System, For better targeting distribution of sugar under PDS, Government has restricted the supply of levy sugar to BPL families except in the North Eastern States, Hilly States and Island Territories, where universal coverage is allowed. Allotment of levy sugar is made on the basis of fixed State/UT quotas with effect from 1.2.2001. Besides, a quantity of about 1.00 lakh tons is allotted as fixed Annual Festival quota to the States/UTs as per the scheduled festival requirement. A statement showing State-wise levy sugar quota supplied under TPDS during last three years is given in the enclosed Statement-III (See below).

(c) The State-wise details of BPL, AAY and APL ration cards issued under TPDS are given in the enclosed Statement-IV.

Statement-I

*Allocation and offtake of foodgrains (Rice and Wheat) for 2006-07,
2007-08 & 2008-09 under TPDS*

(Quantity in 000^ttons)

Sl.No.	State/UT	2006-07		2007-08		2008-09	
		Allocation	Off take	Allocation	Off take	Allocation	Off take
1	2	3	4	5	6	7	8
1	Andhra Pd.	3900.596	3209.074	3884.823	3637.95	3577.682	3532.766
2	Arunachal Pd.	103.644	60.378	103.548	76.009	101.556	91.058
3	Assam	1714.746	1511.916	1345.527	1395.794	1406.256	1400.842
4	Bihar	3988.344	1024.178	2768.031	1625.366	2958.122	1529.022
5	Chhattisgarh	1600.328	867.483	825.416	780.621	937.698	805.755
6	Delhi	836.456	547.63	748.181	701.589	592.548	561.815
7	Goa	102.758	27.01	32.182	29.86	36.355	33.958
8	Gujarat	2295.882	862.19	1130.035	882.491	1042.04	856.966
9	Haryana	830.085	310.349	451.917	316.172	603.493	387.616
10	Himachal Pd.	443.037	370.496	477.496	456.065	463.176	460.401
11	J & K	791.804	659.255	823.595	746.053	776.804	770.282
12	Jharkhand	1195.472	741.15	1057.736	827.148	1065.93	883.363
13	Karnataka	2853.688	2085.051	2647.031	1905.704	2033.342	1951.272
14	Kerala	2257.068	1026.108	1184.607	1150.792	1164.604	1120.931
15	Madhya Pd.	2756.644	1790.229	1807.026	1754.732	2085.683	1985.462
16	Maharashtra	5015.204	2505.91	2880.683	2399.358	3165.785	2706.938
17	Manipur	111.06	78.366	107.657	101.145	106.416	98.038
18	Meghalaya	121.804	115.682	140.417	134.759	144.276	145.733
19	Mizoram	72.222	69.044	85.047	85.112	82.908	75.298
20	Nagaland	129.084	147.673	130.887	131.102	126.876	139.044
21	Orissa	2535.682	1248.271	1900.067	1627.519	1866.783	1826.342
22	Punjab	868.946	150.267	280.025	159.181	662.92	505.338
23	Rajasthan	2358.91	1025.874	1274.968	1143.286	1364.624	1280.799

1	2	3	4	5	6	7	8
24	Sikkim	44,687	44,188	45,792	46,349	44,22	44,599
25	Tamilnadu	5805.936	3439.406	4847.881	3712.624	3682.832	3806.151
26	Tripura	300.758	225.34	263.211	249.934	275.004	268.012
27	Uttar Pd.	8329.377	4499.145	4550.69	4215.77	4925.854	4255.337
28	Uttarakhand	496.942	284.429	341.541	284.05	362.252	308.118
29	West Bengal	5617.51	2398.665	3023.204	2652.009	3031.942	2718.517
30	A & N Islands	28.91	17.13	29,244	18.066	29.341	16.379
31	Chandigarh	35.206	0.28	4.128	4.383	5.628	3.51
32	D & N Haveli	13.37	4.44	11.812	10.449	8.154	8.088
33	Daman & Diu	10.58	1.08	2.7	0.699	2.37	0.423
34	Lakshadweep	4.154	3.23	4.837	5.363	4.608	3.703
35	Puducherry	85.162	18.54	65.802	22.676	38.349	18.928
TOTAL :		57,656.056	31,369.457	39,277.744	33,290.180	38,776.431	34,600.804

Statement-II

Allocation & upliftment of PDS Kerosene for the year 2006-07, 2007-08 & 2008-09

Name of States/UTs	Quantity in metric tons (MTs)					
	2006-07		2007-08		2008-09	
	Allocation	Upliftment	Allocation	Upliftment	Allocation	Upliftment
1	2	3	4	5	6	7
A & N Islands	5816	5971	5816	5623	5816	6113
Andhra Pradesh	517158	524075	517158	517712	517158	517085
Arunachal Pradesh	9257	9141	9257	9340	9257	9135
Assam 258007	257937	258007	262766	258007	257854	
Bihar	647430	644582	647430	662623	647430	652579
Chandigarh	13067	10478	13067	8912	9999	8390
Chhattisgarh	146938	145420	146938	145329	146938	145449
D & N Haveli	2782	2540	2782	2674	2782	2782
Daman and Diu	2118	2031	2118	2061	2118	2061
Delhi	168484	160786	168484	164729	160935	140532

1	2	3	4	5	6	7
Goa	19212	19188	19212	19089	19212	19211
Gujarat	743759	747385	743759	743877	743759	742309
Haryana	145619	145447	145619	145816	145619	144571
Himachal Pradesh	50537	48936	50537	47499	49409	46160
Jammu and Kashmir	76044	74536	76044	69757	76044	71636
Jharkhand	211175	210416	211175	210867	211175	210891
Karnataka	461478	463239	461478	462219	461478	461301
Kerala 216308	216657	216308	216327	216308	216308	
Lakshadweep	795	858	795	532	795	709
Madhya Pradesh	488609	488029	488609	484753	488609	487595
Maharashtra	1276876	1280062	1276876	1271373	1276876	1276488
Manipur	19907	19467	19907	19296	19907	19693
Meghalaya	20401	19678	20401	20505	20401	20342
Mizoram	6217	6215	6217	6220	6217	6175
Nagaland	13312	13599	13312	13325	13312	13312
Orissa 314977	316043	314977	311581	314977	323889	
Puducherry	12257	12253	12257	12247	12257	12324
Punjab 237192	236044	237192	235216	237192	233870	
Rajasthan	398913	399988	398913	400254	398913	398274
Sikkim 5582	5589	5582	5888	5582	5561	
Tamil Nadu	558929	569629	558929	563892	558929	564012
Tripura 30832	30641	30832	30713	30832	30714	
Uttar Pradesh	1241772	1242373	1241772	1241151	1241772	1241632
Uttarakhand	89849	93790	89849	89339	89849	89093
West Bengal	752103	751894	752103	750418	752103	751601
TOTAL :	9163712	9174917	9163712	9153923	9151967	9129651

NOTE: Including additional allocation of PDS SKO made to the States.

Statement-III

The details of State-wise Levy Sugar allocated under the Public Distribution System (PDS) during 2006-07, 2007-08 and 2008-09 Sugar Seasons (October-September)

(Qty in '000 Tons)

Sl.No.	State/UTs	2006-07	2007-08	2008-09 (October, 08 to July,09)
1	2	3	4	5
1	Andhra Pradesh	124.3	124.46	101.1
2	Arunachal Pradesh #	10.61	10.32	9.08
3	Assam #	224.2	224.29	187.38
4	Bihar	77.54	84.6	70.43
5	Chhattisgarh	42.95	54.12	46.14
6	Delhi	36.38	36.49	30.03
7	Goa	1.59	1.58	1.27
8.	Gujarat	75.4	75.35	61.22
9	Haryana	21.15	31.16	27.07
10	Himachal Pradesh	56.01	56.74	47.71
11	Jammu & Kashmir #	87.59	88.47	73.39
12	Jharkhand	0.15	0.12	0.1
13	Karnataka	82.71	109.64	89.58
14	Kerala	49.35	52.92	38.1
15	Madhya Pradesh	155.98	155.53	125.1
16	Maharashtra	148.7	171.89	144
17	Manipur #	21.91	21.93	18.31
18	Meghalaya #	20.95	20.86	17.5
19	Mizoram #	8.37	8.35	6.97
20	Nagaland #	14.56	14.49	12.07
21	Orissa	108.5	106.99	85.58
22	Punjab	15.67	20.77	16.57
23	Rajasthan	55.37	97.05	79.61
24	Sikkim	4.34	4.68	3.93

1	2	3	4	5
25	Tamil Nadu	125.39	136.74	111.69
26	Tripura #	32.93	32.94	27.2
27	Uttar Pradesh	365.48	412.02	345.91
28	Uttarakhand	72.81	73.28	61.32
29	West Bengal	178.45	169.62	149.66
30	A & N Island #	4.62	4.6	3.84
31	Chandigarh	1.01	0.9	0.72
32	Dadra & Nagar Haveli	0.6	0.6	0.5
33	Daman & Diu	0.53	0.12	0.1
34	Lakshadweep #	1.38	1.32	1.1
35	Puducherry	2.18	2.12	1.7
TOTAL :		2229.66	2407.06	1995.97

These are FCI operated States/UTs for allotment & lifting of levy sugar.

Statement-IV

State-wise details of BPL, AAY and APL Ration cards issued under TPDS

S.No.	State/UT	Accepted No. of		Actual Ration Cards issued by		
		BPL, AAY & APL House		States/UTs		
		Holds in 2000	BPL	AAY	APL	
1	2	3	4	5	6	
1	Andhra Pradesh	158.21	175.54	15.58	39.18	
2	Arunachal Pradesh	2.42	0.61	0.38	2.19	
3	Assam	44.93	12.02	7.04	38.44	
4	Bihar	118.79	39.94	24.29	15.53	
5	Chhattisgarh	44.11	11.56	7.19	26.42	
6	Delhi	27.82	2.88	1.5	27.02	
7	Goa	3.20	0.13	0.14	3.16	
8	Gujarat	87.57	25.75	8.1	88.77	
9	Haryana	31.48	9.05	2.92	42.26	
10	Himachal Pradesh	12.57	3.17	1.97	10.37	
11	Jammu & Kashmir	18.02	4.80	2.56	10.92	

1	2	3	4	5	6
12	Jharkhand	43.56	14.76	9.18	5.15
13	Karnataka	94.37	76.77	12	54.14
14	Kerala	61.10	14.82	5.96	49.56
15	Madhya Pradesh	97.03	52.65	15.82	82.10
16	Maharashtra	177.27	45.13	24.64	143.96
17	Manipur	4.07	1.02	0.64	2.41
18	Meghalaya	4.49	1.13	0.7	2.66
19	Mizoram	1.67	0.42	0.26	1.98
20	Nagaland	3.02	0.77	0.47	1.83
21	Orissa	67.91	37.63	12.65	36.02
22	Punjab	39.76	2.89	1.79	55.60
23	Rajasthan	88.67	16.53	9.32	111.60
24	Sikkim	1.05	0.27	0.16	4.06
25	Tamilnadu	138.82	181.91	18.65	0.00
26	Tripura	7.22	1.82	1.13	4.31
27	Uttar Pradesh	261.42	65.84	40.95	331.00
28	Uttaranchal	12.19	3.46	1.51	17.78
29	West Bengal	145.23	37.98	14.8	121.74
30	A & N Islands	0.81	0.13	0.04	0.80
31	Chandigarh	2.03	0.09	0.02	2.30
32	D & N Haveli	0.36	0.12	0.05	0.37
33	Daman & Diu	0.26	0.03	0.01	0.32
34	Lakshadweep	0.11	0.02	0.012	0.13
35	Puducherry	2.24	1.14	0.32	1.76
TOTAL :		1803.78	842.78	242.75	1335.84

Introduction of smart card system

1560. SHRI SANJAY RAUT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is considering any proposal for introduction of smart card system in place of the existing ration cards to eliminate the widespread corruption in the Public Distribution System in the country;